## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 106/(MAH)/2014

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017

NAME OF THE PARTIES:

Smt. Shobha Ajit Kirloskar

V/s.

M/s. Ghatge Patil Industries Limited

SECTION OF THE COMPANIES ACT: 58, 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAM	E	DESIGNATION	SIGNATURE
63.1.	Ms. Khush	rali Palrecha	Advocate for Respondent	Flower
2 ·	Mr. Kung	l Menta	Counsel 16. Gawford	
			Bayley & Co for Respondent.	7.
3. A	BHAY	WACHWA ILL	S AAV. FIX	ABwather
PR	PACHZ	WAZALWAR	PETITIONER	N

## **ORDER**

## TCP 106/58.397-398/NCLT/MB/MAH/2014

At request of the parties, list this matter on 15.9.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)